



2026:AHC:1384

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19457 of 2025

Smt Usha Devi

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Akhilesh Kumar Tiwari, Rabindra Tiwari, Rohit Kumar Chaturvedi
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

At the very outset, Sri Akhilesh Kumar Tiwari, learned counsel for the writ petitioner seeks to withdraw the present petition, wherein the challenge has been raised to issue a writ, order or direction in the nature of Mandamus directing the respondent nos.1 & 2 to consider the appointment of petitioner on the post of Anganwadi Worker at Anganwadi Kendra Village Chiriyadah, Police Station Sungarhi, Tehsil & District Pilibhit and issue a writ, order or direction in the nature of Mandamus directing the respondent no.2 to decide the representation of the petitioner dated 25.9.2025 (Annexure No.7 to the writ petition), with liberty to file afresh, as according to him, the present petition has not properly been constituted.

Learned counsel for the respondents have no objection to the same.

The writ petition is **dismissed** as withdrawn with liberty aforesaid.

January 6, 2026

A. Prajapati

(Vikas Budhwar, J.)